Bill Summary
The Integrated Goods and Services Tax (Extension to Jammu and Kashmir) Bill, 2017

- The Integrated Goods and Services Tax (Extension to Jammu and Kashmir) Bill, 2017 was introduced in Lok Sabha by Minister of Finance, Mr. Arun Jaitley, on July 31, 2017. It amends the Integrated Goods and Services Tax Act, 2017. The Act provides for the levy of the Integrated Goods and Services Tax on inter-state supplies of goods and services. The Bill replaces the Integrated Goods and Services Tax (Extension to Jammu and Kashmir) Ordinance, 2017. It shall be deemed to have come into force on July 8, 2017, the date on which the Ordinance was promulgated.


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